# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

## OA 2832/2004 and OA 2833/2004

New Delhi, this the 30th day of November, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman Hon'ble Mr. S. K. Malhotra, Member (A)

### OA 2832/2004

Miss Seema Khatoon D/o Abdul Ghafur Asstt. Teacher at C.R. Dass S.K.V. New Seelampur, Delhi – 53.

....Applicant.

#### OA 2833/2004

Mr. Abdul Shakur S/o Abdul Ghafur Asstt. Teacher at G.S.B.V. Pataudi House, Daryaganj, New Delhi – 110 002.

....Applicant.

(By Advocate Shri Khalid Jamal in both the OAs)

Versus

Joint Director (Admn.)
Through Administrative Officer,
Establishment – IV,
Old Secretariat, Delhi.

...Respondent.

## ORDER (ORAL)

## Hon'ble Mr. Justice V.S. Aggarwal

By virtue of this common order we propose to dispose of two OAs i.e. OA No.2832/2004 and OA No.2833/2004 which involve common controversy. For the sake of convenience, we are taking the facts from OA 2833/2004.

2. The applicant is an Assistant Teacher (Primary) in G.S.B.V., Pataudi House, Darya Ganj School. His name had been sponsored by the Vice-Principal of the School for the B.Ed. Programme. However, finally his name had not been sent for the said Programme.

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- 3. Learned counsel for the applicant contends that unless a person has the said degree, he will not be able to get the necessary promotion. His grievance is that the name of the applicant should have been forwarded.
- 4. In this regard, the applicant has submitted representations separately, copies of which are at Annexure 'E'.
- 5. Once the representation has recently been filed and the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a notice to show cause while disposing of the present petition.
- 6. It is directed that the respondents should consider the representation of the applicant and pass an appropriate speaking order in accordance with law within one month from the date of receipt of this order and communicate it to the applicant.
- 7. With these directions, both the OAs are disposed of.

(S.K. waihotra) Member (A)

(V.S. Aggarwai) Chairman

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